

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-310/1993/3369/A

From :- Shri Gautam Baruah,
Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Smti Selina Begum,
District & Sessions Judge,
Kamrup, Amingaon.

Dated Guwahati the 23rd September, 2020.

Sub: **Casual leave with station leave permission.**

Ref:- Your letter No. DJKA/3372/2020 dtd. 21.09.2020.

Madam,

With reference to the above, I am directed to inform you that your prayer for casual leave for one day on 23.09.2020 with station leave permission from the morning of 23.09.2020 till the morning of 24.09.2020, has been granted.

Yours faithfully,

sd/-

REGISTRAR (VIGILANCE)

Memo NO.HC.VII-310/1993/3370/A, dated 23.9.2020

Copy to:

1. ✓ The Project Manager, Gauhati High Court.

23/9/2020
REGISTRAR (VIGILANCE)

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